

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.378 of 2014
In DFR No. 2290 of 2014**

Dated : 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut Vitran
Co.Ltd. & Ors. Appellant(s)**

Versus

**Madhya Pradesh Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Swatika Sahoo
Ms. Poorva Saigal**

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondent. Registry is directed to issue notice to the Respondent returnable on 13.11.2014.

Post the matter on **13.11.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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